NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 91 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SH. R. VARDHARAJAN HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 4.12.2017

NAME OF THE COMPANY: Ashok Bhutani and Anr. Vs. M/s Nu-Foam Rubber Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241

S.NO.

NAME

DESIGNATION

REPRESENTATION

SIGNATURI

Present: Mr. P.K. Sachdeva, Advocates for the Petitioner

ORDER

Re-notified to 18.12.2017.

(S. K. Mohapatra)

Member (T)

(R. VARDHARAJAN)

Member (J)